

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/67(CHE)/2023
Name of Petitioner : Praveen Raja
& Vs
Name of Respondent : Paysharp Pvt Ltd & Others
Section : Sec 213, 219, 221 of CA, 2013

AVINASH KRISHNAN RAVI

Counsel for ROC



Abinaya RM
for B. Dhana Raj

Counsel for R1

RM. Abinaya



6 CP/67(CHE)/2023

ORDER

Present: Ld. PCS Shri. Ramanathan for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

Ld. Counsel Ms. Abinaya for Respondent No. 1.

Though RoC report is stated to have been filed, but it has not been placed before us. Ld. Counsel for RoC is directed to check and get it placed on the next date.

Permission granted to the parties to respond to the RoC report.

List the petition for hearing on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)